

tract of Raigad and Ratnagiri in that State:

(b) whether Government are aware that the absence of such a national highway is causing considerable hardship to the travelling public and is also providing a hindrance for the speedy development of these backward districts;

(c) if so, the stage at which this matter is pending; and

(d) the proposed Central share of the cost of the project and the provision made during the current financial year thereon?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):

(a) to (d). Rewas-Reddi road is one of the twelve roads proposed by the Government of Maharashtra for declaration as National Highways in April 1980 and earlier. However, due to financial constraints and other priority considerations, it has not been possible to accede to the State Government's request.

Train Accident at Hazaribagh on 3-8-1981

1795. SHRI MADHAVRAO SCINDIA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that at least two persons were killed when a goods train rammed into a stationary goods train at Hazaribagh on Eastern Railway on August 3, 1981;

(b) if so, what was the main cause of the accident; and

(c) what action has been taken against those found responsible for this accident?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Presumably, the reference is to the collision between two

goods trains near Yadugram Block Hut on 3-8-81, in which two railway staff were killed.

(b) The Commissioner of Railway Safety, Calcutta, who held a statutory inquiry into this accident, has submitted his preliminary report. According to his provisional finding, the accident was due to failure of railway staff.

(c) Suitable action will be taken as responsibility is fixed in the final report.

Fly over on National Highway No. 34

1796. SHRI ZAINAL ABEDIN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the proposed fly over on the number 34 national highway near Maurgram Railway Station. E. Railways is pending with the Railway Ministry since long; and

(b) if so, how long will it take by his Ministry to clear this project?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). A proposal for construction of a road over-bridge in replacement of existing level crossing No. 19-C on National Highway No. 34 near Maurgram Railway Station, Eastern Railway is under the examination of the Railway and the State Government. Eastern Railway has already furnished the General arrangement drawing and estimate for the Road over-bridge portion to the State Government. The proposal will be included in the Railways Works Programme as and when detailed drawings, designs, estimates and terms and conditions of sharing of cost of the proposed road over-bridge are finalised and mutually accepted by the Railway and the State Government/Road Authorities.